

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 118**

**CP No. 27/Chd/J&K/2023**

**IN THE MATTER OF:-**

Overarching Solutions Pvt. Ltd.

...Petitioner

Versus

ROC, Jammu & Kashmir

...Respondent

**Under Section: 252 (3)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

14.06.2024  
Tanvi

Sd/-  
Court Officer